## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 115 OF 2017 & IA NO. 210 OF 2017

Dated: 18<sup>th</sup> December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Birla Textile Mills & Ors.

.... Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Suraj Singh for R-1

Mr. Anand K. Ganesan Ms. Swapna Seshadri

Ms. Parichita Chowdhury for R-2

## **ORDER**

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 02.01.2018 after serving copy on the other side.

List the matter on <u>08.02.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member